

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 41 of 2020

IN THE MATTER OF:

Shri M. Gopal

....Appellant

Versus

Wholesale Market (India) Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellant:

For Respondents:

O R D E R

05.03.2020: Due to paucity of time this matter could not be taken up.

Post this Appeal 'For Admission (Fresh Case)' on **27th March, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

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